

HIGH COURT OF SIKKIM
GANGTOK

No.: 99/Confdl/HCS

Dated: 15.06.2022

OFFICE ORDER

The Hon'ble High Court of Sikkim is hereby pleased to make the following transfer and postings of Judicial Officers in cadre of Sikkim Superior Judicial Service and Sikkim Judicial Service:

| Sl. No. | Name of the Judicial Officer and present posting | Transferred as |
|----------------|---|---|
| 1. | Mrs. Kessang Chukie Barphungpa, District and Sessions Judge, Gyalshing | Principal District and Sessions Judge, Gangtok with additional charge of the Court of District and Sessions Judge, Pakyong |
| 2. | Mr. Nima Gyalpo Sherpa, District and Sessions Judge, Mangan | Director, Sikkim Judicial Academy. |
| 3. | Mr. Jiwan Kumar Kharka, District and Sessions Judge, Namchi | District and Sessions Judge, Special Division-II at Gangtok with additional charge of Fast Track Court at Gangtok. |
| 4. | Mr. Sonam Palden Bhutia, Member Secretary, Sikkim State Legal Services Authority. | District and Sessions Judge, Gyalshing with additional charge of Court of District & Sessions Judge, Soreng and Fast Track Court at Gyalshing. |
| 5. | Mrs. Samita Sharma, Director, Sikkim Judicial Academy. | District & Sessions Judge, Namchi. |
| 6. | Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi | Chief Judicial Magistrate-cum-Sr. Civil Judge, Gangtok with additional charge of the Court of Chief Judicial Magistrate-cum-Sr. Civil Judge, Pakyong. |

7. Mrs. Urvashi Pradhan,
Civil Judge-cum-Judicial
Magistrate, Soreng

Civil Judge-cum-Judicial Magistrate,
Mangan with additional charge of
the Court of Chief Judicial
Magistrate-cum-Sr. Civil Judge,
Mangan and the Court of Civil
Judge-cum-Judicial Magistrate,
Chungthang Sub-Division and
Principal Magistrate, Juvenile Justice
Board at Mangan.

Mr. Jagat Bahadur Rai, District and Sessions Judge, Special Division-I at Gangtok, is relieved from additional charge of District and Sessions Judge, Special Division- II at Gangtok and shall now hold additional charge of the Family Court, Gangtok vice Ms. Jyoti Kharka, Registrar, High Court of Sikkim.

Mr. Jabyang Dorjee Sherpa, Civil Judge-cum-Judicial Magistrate, Gyalshing shall hold additional charge of the Court of Civil Judge-cum-Judicial Magistrate, Soreng.

Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division shall also hold additional charge as Principal Magistrate, Juvenile Justice Board, Namchi.

All concerned Judicial Officers shall join their respective place of posting on 1st July, 2022. All judgments/ orders reserved shall be pronounced within the said period.

This supersedes all previous Office Orders.

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL

Memo No. V(58) Confdl./HCS/2526 - 557

Dated.: 15.06.2022

Copy to:

1. Mrs. K.C. Barphungpa, District & Sessions Judge, Gyalshing & Soreng (I/C).
2. Mr. Nima Gyalpo Sherpa, District & Sessions Judge, Mangan.

3. Mr. Prajwal Khatiwada, Principal District & Sessions Judge, Gangtok & Pakyong (I/C) and OSD to the Hon'ble, the Chief Justice.
4. Mr. Jagat Bahadur Rai, District & Sessions Judge, Special Division-I & II (I/C) at Gangtok.
5. Ms. Jyoti Kharka, Registrar, High Court of Sikkim.
6. Mr. Jiwan Kumar Kharka, District & Sessions Judge, Namchi.
7. Mr. Sonam Palden Bhutia, Member Secretary, Sikkim State Legal Services Authority.
8. Mrs. Samita Sharma, Director, Sikkim Judicial Academy.
9. Mrs. Ranjeeta Pradhan, Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
10. Mrs. Urvashi Pradhan, Civil Judge-cum-Judicial Magistrate, Soreng.
11. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice.
12. Additional Registrar-cum-PPS to Hon'ble the Judge.
13. Deputy Registrar-cum-PS to Hon'ble Judge.
14. Secretary (IAS) to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
15. Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
16. Chief Secretary, Government of Sikkim, Gangtok.
17. Principal Secretary, Home Department, Government of Sikkim, Gangtok.
18. Secretary, Department of Personnel, Government of Sikkim, Gangtok.
19. Advocate General, Government of Sikkim, Gangtok.
20. Additional Advocate General, Government of Sikkim, Gangtok.
21. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim.
22. Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi.
23. All Sr. Civil Judge-cum-Judicial Magistrates.
24. All Civil Judge-cum-Judicial Magistrates.
25. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
26. President, Bar Association of Sikkim, Gangtok.
27. President, Namchi Bar Association, Namchi.
28. Assistant Solicitor General of India, Government of India.
29. All District Magistrates.
30. Additional Secretary, Home Department for publication in the Government Gazette.
31. P.A. to the Office of Registrar General, High Court of Sikkim, Gangtok.
32. Judicial Section, High Court of Sikkim.
33. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
34. Notice Board
35. Guard file and
36. File.


18-06-2022
REGISTRAR